

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 288 OF 2011

Thursday, this the 14th day of July, 2011

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

P.P.Madhusoodhanan
Manikyam, Kannampuram
Mattanmmal PO, Kannur
Working as Mail Overseer
Kannur Postal Sub Divison, Kannur

...

Applicant

(By Advocate Mr. S.Sreekumar)

versus

1. Union of India represented by ts Secretary
Department of Posts
Ministry of Communications
New Delhi - 110 001
2. The Director of Postal Services (CR)
Office of the Post Master General
Northern Region, Calicut - 673 011
3. The Superintendent of Post Offices
Kannur Division, Kannur - 670 001
4. Central Bureau of Investigation represented by
Superintendent of Police, CBI/SPE
Cochin - 17

...

Respondent

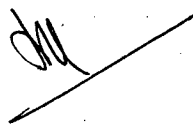
(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 14.07.2011, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant has filed this OA to quash Annexures A-1, A-2 and A-5 and to issue appropriate directions to the respondents to reinstate the applicant. By Annexure A-1 order the applicant was kept under suspension. Representation made was rejected by Annexure A-2 and appeal thereto was also rejected by Annexure A-5.

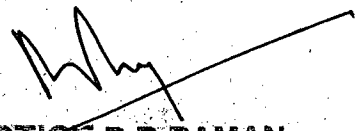


2. OA was admitted and respondents were given time to file reply statement. Reply statement has been filed. When the matter came up for consideration today, counsel on both sides submitted that the applicant has been reinstated on 7th July, 2011. Counsel for applicant submits that since he is already reinstated, he is not pursuing the OA. OA is dismissed as infructuous. No costs.

Dated, the 14th July, 2011.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE P.R. RAMAN
JUDICIAL MEMBER

VS